

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 65

**CA 369/2020 CA 1411/2020 CA 209/2021 IA 2/2022 CA 241/2022 CA 341/2022 CA 09/2022 CA 10/2021 CA 1001/2020 in CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.10.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*

For Applicant – CA 1001	:	Adv Vinita Sahitya
For the Applicant – CA 341	:	Shashank Sardesai a/w Akash Agarwal, Advocates
For the Union of India	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For CMA – CA 1001 & CA 10	:	Adv. Deep Roy and Adv. Dhaval Savla
For Respondent – CA 10	:	Adv Vinita Sahitya
For the Applicant – CA 369	:	Adv. Prachi Wazalwar a/w Adv. Heena Vichare
For the Applicant – CA 9	:	Ms. Priyamvada Singhania i/b DSK Legal

Sections 242(4),241(2), 42 of the Companies Act, 2013

---

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 12.12.2022, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)